


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)**

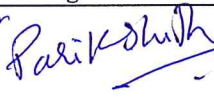
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.187/9/HDB//2017
NAME OF THE COMPANY	Sujana Universal Industries Limited
NAME OF THE PETITIONER(S)	Minera Steel & Powers Pvt Limited
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Pratap Kumar	Advocate	pratap.modali@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.S. Srinivasan Iyengar	Advocate	K_Parikshith@hotmail.com	

Heard Mr.M.V.Pratap Kumar, learned counsel for the Petitioner and Mr.S.Srinivasan Iyengar, learned counsel for the Respondent.

Post the case on 07.12.2017.



Member (Technical)



Member (Judicial)